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(c) The organizers of adult education centres are not appointed in Government service against any sanctioned posts. Only an honorarium of Rs.. 50 per month is paid to them for the duration of the course. Subject to their continued availability and satisfactory work, the services of the same organizer are normally utilized if new adult education centres are started in the same village(s) where the centres were organised in the past. In 15 out of 23 new adult education centres started by the Nehru Yuvak Kendra, Mehrauli, during 1980-81, the services of the same organizers are being utilized.

Waiting list under non-OYT Scheme

1417. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: SHRI SWAMI DINESH CHANDRA;

Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether it is a fact that no new telephone connection has been provided on Baba Kharak Singh Marg, New Delhi from Janpath Exchange under Non-OYT-General category since 16-9-1979, if so, what are the reasons therefor specially in view of the fact that the waiting list in Janpath Exchange was cleared upto 15-9-1979 during the month of September, 1979; and

(bl what is the number of applications on the waiting list in Janpath Exchange under non-OYT-General category who were registered between 16-9-79 and 30-9-1979 and by when telephone connections are likely to be provided to them?

- THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) No, Sir. Telephones have been provided to applicants registered in Janpath exchange in general category upto 31-7-1979. Further connections could not be released due to non-availability of spare capacity. (b) The total number of applicant! registered under non-OYT-General category between 16-9-1979 and 30-9-1979 in Janpath exchange is 35 only. j These are likely to be provided telephone connections after expansion of Janpath exchange which is planned for 1981-82.

Sinking of villages in Himalayan region

1418. DR. LOKESH CHANDRA: SHRIMATI AZIZA IMAM; SHRI BISHAMBHAR NATH PANDE:

Will the Minister of RURAL RE-CONSTRUCTION be pleased to state:

(a) what steps Government have taken to rehabilitate the residents of the Barachinar Chhala and Dhangori villages which are reported to be sinking; and

(b) what is the number of other villages in the Himalayan region which are in the process of sinking?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):, (a) and (b) The information is being collected and will be laid on the Table of the House.

Ban on transfer of urban property under Urban Land (Ceiling and Regulation) Act, 1976

1419. PROF. RAMLAL PARIKH: SHRI N. P. CHENGALRAYA NAIDU:

Will the Minister of WORKS AND HOUSING be pleased to state;

(a) whether it is a fact that Government have reviewed the han on the transfer of urban property under Urban Land (Ceilings and Regulation) Act, 1976 if so, with what results;

(b) what is the number of applications received by Government so far for permission of transfer of property under the Act; and

(c) by when Government propose to lift the ban?